

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 26th June, 2023

NO.HC.VII-56/2020/5795/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Principal Magistrates of Juvenile Justice Board of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to attend the programme on the topic "***Legal, Psychosocial & Mental Health Considerations in Juvenile Justice: Frameworks for Child-Inclusive Judicial Response to Children in Conflict with Law***" scheduled to be held w.e.f. **08-07-2023 to 10-07-2023** from **10:00 a.m. to 04:00 p.m.** at the Judicial Academy, Assam.

Sl. No.	Name	Designation and Place of Posting
ASSAM		
1.	Shri Abhilekh Anjan Gogoi	SDJM (S) cum-Principal Magistrate, JJB, Cachar
2.	Shri Rajrishi Shandilya	SDJM(S) - cum-Principal Magistrate, JJB, Dima Hasao
3.	Smti JuhiGogoi	SDJM(S) cum-Principal Magistrate, JJB, Dhubri
4.	Smti Mridusmita Hazarika	Addl. CJM, Principal Magistrate, JJB (I/C), Barpeta
5.	Smti Mridusmita Devi	SDJM(S) - cum-Principal Magistrate, JJB, Bongaigaon
6.	Smti Fung Yan Loi	SDJM (S) cum-Principal Magistrate, JJB, Karimganj
7.	Smti. Jinti Panging	SDJM(S) - cum-Principal Magistrate, JJB, Kokrajhar
8.	Smti. Sibani Dutta	SDJM(S) - cum-Principal Magistrate, JJB, Morigaon
9.	Shri Siddarth Brook	SDJM(S) - cum-Principal Magistrate, JJB, Chirang
10.	Smti. Sabeena Yasmeen	SDJM(S) - cum-Principal Magistrate, JJB, Sivasagar
11.	Shri Syed Tabshir Alam	SDJM(S) - cum-Principal Magistrate, JJB, Hojai
12.	Smti. Dulumoni Das	Additional CJM cum Principal Magistrate, JJB, Hailakandi
13.	Sri Tanwir Ikram Hazarika	SDJM(M) cum-Principal Magistrate, JJB, Charaideo
14.	Smti. Juma Sinha	Addl. CJM-cum- Principal Magistrate JJB, Dhemaji

15.	Smti. Pranjita Konwar	SDJM (S) cum-Principal Magistrate, JJB, Nalbari
16.	Shri Jagat Das	Addl. CJM-cum- Principal Magistrate JJB, South Salmara Mankachar
17.	Shri Kaushik Kamal Baruah	SDJM (M) cum-Principal Magistrate, JJB, Majuli
18.	Smti Karuna Devi	Addl. CJM-cum- Principal Magistrate JJB, Karbi Anglong
19.	Smti. Jahnabi Devi	SDJM(S) - cum-Principal Magistrate, JJB, Goalpara
20.	Shri Tridip Kumar Bhattacharyya	SDJM(S) - cum-Principal Magistrate, JJB, Tinsukia
21.	Smti Sparsita Garg	SDJM(S) - cum-Principal Magistrate, JJB, Lakhimpur
22.	Shri Pronab Kumar Nath	SDJM (S) cum-Principal Magistrate, JJB, Darrang
23.	Smti Prarthana Neog	SDJM (S) cum-Principal Magistrate, JJB, Nagaon
24.	Smti. Sweety Bhuyan	SDJM (S) cum-Principal Magistrate, JJB, Golaghat
25.	Smti. Rupashree Deb	SDJM (S) cum-Principal Magistrate, JJB, Jorhat
26.	Smti. Sabita Bhardwaj	Addl. CJM cum-Principal Magistrate, JJB, Udalguri
27.	Smti. Jahnobi Hazarika	SDJM(S) No.-1 cum Principal Magistrate, JJB, Kamrup (M)
28.	Jafar Md. Azizul Karim Tapadar	Addl. Chief Judicial Magistrate cum-Principal Magistrate, JJB, Kamrup
29.	Shri Angaz Baruah	SDJM (S) cum-Principal Magistrate, JJB, Baksa
30.	Smti. Neha Saikia	SDJM(S) cum Principal Magistrate, JJB, Dibrugarh
31.	Shri Tarkeshwar Sinha	SDJM cum-Principal Magistrate, JJB, Sonitpur
NAGALAND		
32.	Smti. Wokono Yhoshii,	Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Kohima and Phek
33.	Shri Boduve Peter Resu,	Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Mon
34.	Smti. Holika Sukhalu,	Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Dimapur
35.	Shri Kumdulong Kessen,	Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Peren
36.	Smti. Julian,	Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Zunheboto and Wokha
37.	Smti. Khrievono Seletsu,	Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Longleng
MIZORAM		
38.	Mrs. Bobita Lalhmingmawii	Civil Judge-cum-Judicial Magistrate, 1 st Class, Aizawl

39.	Mrs. J.H. Lalparmawii	Civil Judge-cum-Judicial Magistrate, 1 st Class, Lunglei
40.	Mrs. Jothansangi Tlau	Civil Judge-cum-Judicial Magistrate, 1 st Class, Champhai and Khawzawl
41.	Mrs. Josangzeli Tlau	Civil Judge-cum-Judicial Magistrate, 1 st Class, Serchhip
42.	Mrs. Lallawmkimi	Civil Judge-cum-Judicial Magistrate, 1 st Class, Kolasib
43.	Mrs. S. Ngotlia	Civil Judge-cum-Judicial Magistrate, 1 st Class, Siaha
44.	Mrs. Lalthansiami Hnamte	Sr. Civil Judge, Lawngtlai
45.	Mr. H.T. Lalmawizuala	Civil Judge-cum-Judicial Magistrate, 1 st Class, Aizwal
46.	Mrs. Julie Lalhlupuii	Civil Judge-cum-Judicial Magistrate, 1 st Class, Aizwal
ARUNACHAL PRADESH		
47.	Shri Utumso Boo,	JMFC, Hawaii, Anjaw District
48.	Smti Mary Jonnam,	JMFC, Namsai District
49.	Shri Bido Sora,	JMFC, Anini, Dibang Valley District
50.	Miss Sonia Ketan,	JMFC, Yupia, Papumpare District
51.	Shri Narang Laji,	JMFC, Khonsa, Tirap District
52.	Smti Christina Mum Norbu,	JMFC, Longding District
53.	Shri Lobsang Wangdi Bapu,	JMFC, Daporijo, Upper Subansiri District
54.	Miss Rido Pina,	JMFC, Tawang District
55.	Shri Tashi Wangchu,	JMFC, Pangin, Siang District

The nominated Officers are requested to report at the venue **(Judicial Academy, Assam)** on **08-07-2023 at 9:00 A.M.** for the aforesaid training programme.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No.HC.VII-56/2020/5796-5814/A Dated: 26-06-2023

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

2. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

6. The Accountant General (A&E), Nagaland, Kohima /Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, for information and necessary action.

[The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules].

7. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.

(He is requested to inform the concerned Judicial Officers of his State to attend the training accordingly)

10. The District and Sessions Judges,
Baksa / Barpeta / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar.

(He / She is requested to inform the nominated Judicial Officers under his/her control to attend the training accordingly)

11. The Chief Judicial Magistrate,

Baksa / Barpeta / Bongaigaon / Cachar / Charaideo / Chirang / Darrang /
Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat /
Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi
Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari
/ Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar.

***(He/She is requested to inform the nominated Judicial
Officers under his/her control to attend the training accordingly)***

12. The nominated Judicial Officers.

- a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at **judicialacademyassam@gmail.com** on or before **30-06-2023** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

- b. **Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**

13. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in
the official website of the Gauhati High Court, Guwahati).***

14. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**

15. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

16. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. N. Tapadar
26.06.23
REGISTRAR (JUDICIAL)